

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.07.2025

<u>NOTICE</u>

Please take notice that the following matters listed in the Court – II on 31.07.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 142 of 2023 Part Heard	Vanraj Suppliers Pvt. Ltd. & Anr. Vs. Regional Director Ministry of Corporate Affairs North – Eastern Region With	Neha Somani	Durga Dutt
2.	Comp. App. (AT) No. 143 of 2023 Part Heard	Assam Timber Products Pvt. Ltd. & Anr. Vs. Regional Director Ministry of Corporate Affairs North – Eastern Region	Neha Somani	Durga Dutt

By order of Hon'ble Chairperson -Sd/-Registrar